

concerned, the State has sent a proposal with regard to Bewar-Udaipur section. At the same time, we have not included it in this Annual Plan. It will definitely be included in the next Annual Plan, provided we have got the road density or road vehicle population over and above 15,000 PCU.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Poverty alleviation schemes

*302. SHRI O.T. LEPCHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the poverty alleviation programmes that have been formulated and are being implemented in different parts of the country, schemes-wise and State-wise;

(b) the total funds allocated, released and utilized by Government during the last two years for implementation of the above schemes, State-wise; and

(c) the number of persons benefited from these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) With a view to ameliorate the living conditions of the urban poor, and to reduce urban poverty in the country, Ministry of Housing and Urban Poverty Alleviation is implementing an employment oriented Centrally Sponsored urban poverty alleviation programme namely the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on an all India basis, with effect from 1.12.1997. This programme seeks to provide gainful self-employment to the urban unemployed or underemployed poor living below the poverty line through setting up of micro enterprises and also through provision of Wage employment by utilizing their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and State. The scheme is being implemented through States/Union Territories.

The Central funds allocated, released and utilized during the last two years under Swarna Jayanti Shahari Rozgar Yojana, State-wise is annexed as Statement.

[17 August, 2006]

RAJYA SABHA

Since inception of scheme on 1.12.1997 the number of beneficiaries under SJSRY cumulatively, as reported by the States/UTs through Quarterly Progress Reports received upto 31.7.2006 are as under:—

No. of Beneficiaries assisted under Urban Self Employment Programme	6,71,794
No. of Persons provided skill training	8,66,688
No. of Development of Women and Children in Urban. -Areas Groups formed	46,257
No. of Women Beneficiaries under Development of Women and Children in Urban areas	1,74,786
No. of Thrift and Credit Societies formed	1,58,193
No. of Mandays created	592.36 lakhs
No. of Beneficiaries identified under Community Structure	337.40 lakhs

Statement

Central Funds Allocated, Released and Utilized under SJSRY during last 2 years i.e. 2004-05 and 2005-06

(Rupees in lakhs)

SI. States/UTs		2004-05			2005-06		
No.		Tentative allocation made to State/UTs on the basis of urban poverty incidence	Central Fund released to the States/UTs\$	Central Fund expenditure reported by the States/UTs during this year*	Tentative allocation made to State/UTs on the basis of urban poverty incidence	Central Fund released to the States/UTs \$	Central Fund expenditure reported by the States/UTs during this year*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Andhra Pradesh	773.35	1116.41	319.87	1126.17	1526.17	289.97
2.	Arunachal	53.26	7.69	26.16	60.76	0.00	125.11
3.	Assam	496.32	245.07	405.94	776.37	0.00	538.51
4.	Bihar	468.09	468.09	468.09	681.66	681.66	0.00
5.	Chhattisgarh	278.58	119.31	115.06	405.67	405.67	146.52
6.	Goa	7.50	0.00	0.00	10.91	0.00	0.00
7.	Gujarat	356.82	164.36	283.12	519.62	0.00	572.16

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	8. Haryana	68.47	668.47	432.68	99.71	681.12	673.71
	9. Himachal Pradesh	44.75	2.17	38.59	5.36	45.36	34.45
	10. Jammu and Kashmir	52.88	128.17	72.25	1452.81	9.06	47.57
	11. Jharkhand	156.02	0.00	0.00	227.15	0.00	0.00
	12. Karnataka	585.15	1165.15	796.92	822.99	822.99	756.29
	13. Kerala	254.95	554.95	129.08	371.26	681.20	0.00
	14. Madhya Pradesh	753.15	931.49	886.47	1096.76	1596.76	1196.69
	15. Maharashtra	1306.75	1508.66	1835.83	1902.92	2552.92	270.16
	16. Manipur	137.64	0.00	0.00	222.78	111.39	33.97
	17. Meghalaya	70.91	0.00	0.00	114.77	0.00	0.00
	18. Mizoram	93.84	491.04	93.84	151.90	351.90	0.00
	19. Nagaland	58.38	34.02	34.02	94.51	194.51	0.00
	20. Orissa	322.65	48.91	162.04	469.86	469.86	211.92
	21. Punjab	54.49	0.00	107.35	79.36	39.68	36.65
	22. Rajasthan	340.19	256.29	217.68	495.38	495.38	202.07
	23. Sikkim	17.47	0.00	92.43	13.50	0.00	33.97
	24. Tamil Nadu	634.76	511.69	377.49	924.36	924.36	203.21
	25. Tripura	102.18	352.18	434.68	165.40	0.00	110.49
	26. Uttranchal	74.82	160.31	11.12	109.14	309.14	16.08
	27. Uttar Pradesh	1422.61	2622.61	2811.28	2071.43	3071.43	3155.45
	28. West Bengal	424.02	424.02	767.88	617.47	617.47	755.29
	29. A&N Islands	131.03	0.00	58.16	55.48	0.00	40.33
	30. Chandigarh	154.29	28.64	49.84	104.03	0.00	35.50
	31. D & N Haveli	16.38	0.00	7.35	6.94	0.00	0.00
	32. Daman and Diu	27.30	0.00	0.00	11.56	0.00	0.00
	33. Delhi	132.47*	0.00	25.30	165.37	0.00	20.81
	34. Pondicherry	58.53	191.00	235.34	25.63	0.00	118.66
	Total:	9910.00	12200.70	11295.84	15459.00	15588.09	9625.54

\$ The release of funds is in excess of allocation as some additional funds were reappropriated under the Scheme at Revised Estimate (R.E.) stage. Also, the Ministry releases additional funds to the States/UTs over and above the tentative allocation, on the basis of demand as well as the performance of the States/ UTs.

* This includes the expenditure from earlier funds also as the Scheme is an ongoing Scheme and the unspent funds are carried forward to the next year.

Use of electronic media for social change and empowerment

*06. SHRI VIJAY KUMAR RUPANI: Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission has convened a meeting on 7th April, 2006;